

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).28925/2019

BABA SUKKHU MAA PRABHUDEVI INTER COLLEGE & ANR. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.R. and IA No.188028/2019-EXEMPTION FROM FILING O.T. and IA
No.188026/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 16-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
[IN CHAMBER]

For Petitioner(s)

Mr. Dheeraj Kumar, Adv.
Ms. Kamakshi S. Mehlwal, AOR
Mr. Avinash Kr. Lakhanpal, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner is granted four weeks' time
to serve on respondent no.5 through dasti notice and to file proof
thereof.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER